

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 31.05.2019 (FRIDAY)
COURT OF CHAIRPERSON
10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial).

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 239 of 2018	Oriental Bank of Commerce Vs. Devendra Singh (R.P.) of Moser Baer India Ltd. With	Saran Suri	Krishnendu Datta
2.	Comp. App. (AT) (Ins) No. 240 of 2018	Oriental Bank of Commerce Vs. Moser Baer India Ltd., through Devendra Singh (R.P.)	Saran Suri	Krishnendu Datta

For Admission (Fresh Cases)

3.	Review Application No 15 of 2019 in Comp. App. (AT) (Ins) No. 336 of 2019	Girish Surajmal Chandak Vs. Nandlal Giridhar Popat	Anandh K.	Kamal Ahuja
4.	Review Application No. 16 of 2019 in Comp. App. (AT) No. 61 of 2019	Union of India, Ministry of Corporate Affairs Vs. Apparel exports Promotion Council & Ors.	Siddhartha	

10:40 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 1832 of 2019 in Comp. App. (AT) (Ins) No. 344 of 2019	Janmejaya Mahapatra Vs. Flsmidh Pvt. Ltd. & Ors.	Sreenita Ghoshdastodar	K.V. Balakrishnan-R1 Misha-R4
2.	Comp. App. (AT) (Ins) No. 17 of 2019	Smt. K. Bharathi Vs. Kotak Mahindra Bank Ltd & Ors. With	Samir Ali Khan	D. Sreenivasan
3.	Comp. App. (AT) (Ins) No. 18 of 2019	Smt. K. Bharathi Vs. Kotak Mahindra Bank Ltd. & 4 Ors.	Samir Ali Khan	Niharika Sharma
4.	Comp. App. (AT) (Ins) No. 405 of 2019	Jagmeet Singh Sabharwal & Ors. Vs. Rubber Products Ltd. & Ors.	Sameer Rastogi	Meghna Rao
5.	Comp. App. (AT) (Ins) No. 560 of 2019	Seajaan Logistics Pvt Ltd. Vs. Impex India Inc.	Pranab Prakash	

6.	Comp. App. (AT) (Ins) No. 573 of 2019	Usman Sheriff. Vs. Sew Infrastructure Ltd & Anr.	Jay Kishore Singh	
For Admission (Fresh Cases)				
7.	Comp. App. (AT) (Ins) No. 593 of 2019	JM Financial Asset Reconstruction Company Ltd. Vs. Finquest Financial Solutions Pvt Ltd & Anr.	Abhishek Anand	
8.	Comp. App. (AT) (Ins) No. 602 of 2019	State Bank of India. Vs. Shailen Shah, RP for Wind World India Ltd.	Salinee Ranjan	
9.	Comp. App. (AT) (Ins) No. 603 of 2019	Vandana Garg. Vs. Reliance Capital Ltd & Anr.	Isha J. Kumar	
10.	Comp. App. (AT) (Ins) No. 604 of 2019	GPT Steel Industries Ltd. Vs. Asset Reconstruction Company (India) Ltd.	Ashish Kothari	
11.	Comp. App. (AT) (Ins) No. 605 of 2019	Sunil Kumar Jain & Ors. Vs. Sundaresh Bhatt & Ors.	Shikhil Suri	
12.	Comp. App. (AT) (Ins) No. 606 of 2019	Hammond Power Solutions Pvt Ltd. Vs. Sanjit Kumar Nayak & Ors.	Alipak Banerjee	
13.	Comp. App. (AT) (Ins) No. 607 of 2019	Sales Tax Department, State of Maharashtra. Vs. Aryavart Chemicals Pvt Ltd & Ors.	Prashant S. Kenjale	
14.	Comp. App. (AT) (Ins) No. 608 of 2019	Sansar Chand Sharma. Vs. Anurag Chandra & Ors.	Sharad Rajwanshi	
15.	Comp. App. (AT) (Ins) No. 609 of 2019	Arun Rathi & Anr. Vs. Indian Overseas bank & Anr.	Ankit Virmani	Kunal Tandon
16.	Comp. App. (AT) (Ins) No. 610 of 2019	Anbalagan Kathirresan. Vs. State Bank of India & Anr.	Punit D. Tyagi	
17.	Comp. App. (AT) (Ins) No. 611 of 2019	TUF Metallurgical Pvt Ltd. Vs. Wadhwa Glass Processors Pvt Ltd.	Vikash Jain	
18.	Comp. App. (AT) (Ins) No. 612 of 2019	Andhra Bank. Vs. Sterling Biotech Ltd. (Through the Liquidator) & Ors	Siddharth Sharma	
19.	Comp. App. (AT) (Ins) No. 613 of 2019	Abhay. Vs. Dushyant Dave & Ors.	Akhil Sachar	
20.	Comp. App. (AT) No.100 of 2019	Mangala Investments Ltd & Ors. Vs. Canara Land Investments Ltd & Ors.	Harshit Agarwal	
21.	Comp. App. (AT) No.138 of 2019	Vijan Hotels Pvt Ltd & Ors. Vs. Anand Kumar Vijan	Kartik Seth	

For Admission (After Notice)

22.	Comp. App. (AT) (Ins) No. 756 of 2018	Vivek Jha Vs. Daimler Financial Services India Pvt. Ltd. & Anr.	Simran Jyot Singh	
23.	Comp. App. (AT) (Ins) No. 189 of 2019	B.R Traders Vs. Venakataramanarao Nagarajan & Ors. With	Vikram Singh Arya	Ankit Vijaywargiya-R1 Madhusmita Bora- R2&R4
24.	Comp. App. (AT) (Ins) No. 190 of 2019	K.K Foods Vs. Venakataramanarao Nagarajan & Ors. With	Mohan Raj A.	Ankit Vijaywargiya-R1 Madhusmita Bora- R2&R4
25.	Comp. App. (AT) (Ins) No. 784 of 2018	Arokiasamy Joseb Raj Vs. Venakataramanarao Nagarajan & Ors.	SC Das	Rajesh Kumar- R(1-3)
26.	Comp. App. (AT) (Ins) No. 216 of 2019	Lasa engineers Pvt Ltd. Vs. Devas engineering Systems Pvt Ltd.	Vishakha Gupta	Shruti Iyer
27.	Comp. App. (AT) (Ins) No. 276 of 2019	Aasaan Global Trade Vs. Vasudev, Resolution Professional & Ors	A.Muraleedharun	D. Sreenivasan-R1 Yashraj Singh Deora-R4 Madhusmita Bora- R7

02: 00 PM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A No. 78 of 2019 in Comp. App. (AT) No. 422 of 2018	S. Rengarajan Vs. Union of India, Ministry of Corporate Affairs	Niraj Kumar	Sanjay Shorey- MCA
2.	Comp. App. (AT) No. 350 of 2018	Surinder Mehta & Ors. Vs. Prime Meiden Ltd. & Ors. With	Rohin Dubey	Anuradha sharma (R1), Inder raj gill (R2)
3.	Review Application No. 04 of 2019 in Comp. App. (AT) No. 397-399 of 2017	Surinder Mehta & Ors. Vs. Prime Meiden Ltd. & Ors. With	Anuradha Sharma	Lalit Bhasin
4.	Contempt Case (AT) No. 21 of 2018 in Comp. App. (AT) No. 397- 399 of 2017	Surinder Mehta & Ors. Vs. Prime Meiden Ltd. & Ors. With	Anuradha Sharma	Lalit Bhasin
5.	Contempt Case (AT) No. 02 of 2019 in Comp. App. (AT) No. 397- 399 of 2017	Surinder Mehta & Ors. Vs. Prime Meiden Ltd. & Ors.	Anuradha Sharma	Lalit Bhasin

6.	Contempt Case (AT) No. 13 of 2018 in Comp. App. (AT) (Ins) No. 47 of 2018	CA. G.V. Ravikumar, Liquidator of Suriya Textiles Pvt. Ltd. Vs. K. Kuppusamy, Ex. Director of Suriya Textiles Pvt. Ltd. With	B. Dhanaraj	Madhusmita Bora
7.	Comp. App. (AT) (Ins) No. 47 of 2018	K. Kuppuswamy Vs. State Bank of India &Ors. With	S. Santanam Swaminadhan, Nishtha Khurana	M. Anbalagan, G. Ananda Selvam
8.	Comp. App. (AT) (Ins) No. 48 of 2018	K. Kuppuswamy Vs. State Bank of India &Anr.	S. Santanam Swaminadhan, Nishtha Khurana	M. Anbalagan, G. Ananda Selvam

For Admission (Fresh Case)

9.	Review Application No. 14 of 2019 in Comp. App. (AT) (Ins) No. 437 of 2018	Edelweiss Asset Reconstruction Company Ltd. Vs. Orissa Manganese and Minerals Ltd. & Ors.	Honey Satpal	Neha Nagpal (R-2), Shrinita (R-3), Shantanu Chaturvedi (R-SBI)
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For Hearing

10.	Comp. App. (AT) (Ins) No. 480 of 2018	Kotak Mahindra Bank Ltd Vs. Amtek Auto Ltd & Ors. With	Aditya Singh	Sumant Batra (R1), Krishnendu Datta (R2), Siddhant Kant (R3)
11.	Comp. App. (AT) (Ins) No. 531 of 2018	Central Bank of India Vs. Dinkar T. Venkatasubramanian, R.P. for Amtek Auto Ltd. With	Reema Khorana	Srishti Kapoor-R-1(RP) Anushka Sharda-R3
12.	Comp. App (AT) (Ins) No. 561 of 2018	Madhur Engineers Pvt. Ltd. Vs. Amtek Auto Ltd. & Ors. With	Arvind Kumar Gupta	Sanjay Bhatt(R-RP) Misha (R-COC)
13.	Comp. App. (AT) (Ins) No. 612 of 2018	IDBI Bank Ltd Vs Shri Dinkar Tiruvannandapuram Venkatasubramanian R.P of Amtek Auto Ltd With	Sanjay Bajaj	Honey Satpal
14.	Comp. App. (AT) (Ins) No. 613 of 2018	IDBI Bank Ltd Vs Shri Dinkar Tiruvannandapuram Venkatasubramanian R.P of Amtek Auto Ltd	Sanjay Bajaj	Honey Satpal
15.	Competition App.(AT) No. 63 of 2018	Meru Travel Solutions Pvt. Ltd. Vs. Competition Commission of India &Ors. With	Sonal Jain	Nisha Kaur Uberoi Shiv Johar (R2), Aman Singh Sethi (R3 &R4)
16.	Competition App.(AT) No. 64 of 2018	Meru Travel Solutions Pvt. Ltd. Vs. Competition Commission of India & Ors. With	Sonal Jain	Nisha Kaur Uberoi Shiv Johar (R2), Aman Singh Sethi (R3 &R4)

17.	Competition App.(AT) No. 65 of 2018	Meru Travel Solutions Pvt. Ltd. Vs. Competition Commission of India & Ors. With	Sonal Jain	Nisha Kaur Uberoi Shiv Johar (R2), Aman Singh Sethi (R3 & R4)
18.	Competition App.(AT) No. 66 of 2018	Meru Travel Solutions Pvt. Ltd. Vs. Competition Commission of India & Ors.	Sonal Jain	Nisha Kaur Uberoi Shiv Johar (R2), Aman Singh Sethi (R3 & R4)

Note: - The Court will not sit after 03:00 PM.

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By Order
-sd/-

Registrar